HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Hon'ble Chief Justice's Secretariat)

****** ORDER

No. 600/PSY

Dated: 12. 05. 2023

Consequent upon the promotion of Senior Assistants to the posts of Head Assistant in Subordinate Courts of Kashmir Division in the Pay Level-6B (35600-112800), vide High Court Order No.550 of 2023/Psy dated 26.04.2023, and consequent upon the acceptance of representations of some officials, following transfers and postings of the Section Officers and Head Assistants are hereby made in the interest of administration:

Section Officers.

 Ms. Rayeesa Amin, Section officer (Reader) in the Court of Addl. District & Sessions Judge (Fast Track), Budgam and Shri Arshid Hussain Wani-I, Section officer (Reader) in the Court of Pr. District & Sessions Judge, Ganderbal, shall swap their place of postings.

Head Assistants

- Shri Zamir Ahmad Vakil, Senior Assistant (Nazir) in the Court of Addl. Special Mobile Magistrate, Chandoosa upon his promotion as Head Assistant is transferred and posted as Head Assistant (Nazir) in the Court of Chief Judicial Magistrate, Bandipora against the available vacancy.
- 2. Shri Mehraj-ud-Din Rather, Senior Assistant (Criminal Clerk) in the Court of Pr. District & Sessions Judge, Kupwara upon his promotion as Head Assistant is transferred and posted as Head Assistant (Reader) in the Court of Chief Judicial Magistrate, Bandipora against the available vacancy.
- Shri Abdul Qayoom Zaroo, Senior Assistant (Misc. Clerk) in the Court of Pr. District & Sessions Judge, Baramulla upon his promotion as Head Assistant is transferred and posted as Head Assistant (Nazir) in the Court of Sub-Judge, Pattan against the available vacancy.
- 4. Ms. Tysar Hamid, Senior Assistant (Nazir) in the Court of Special Mobile Magistrate, Bandipora upon her promotion as Head Assistant is transferred and posted as Head Assistant (Reader) in the Court of Special Mobile Magistrate, Baramulla vice Shri Javed Iqbal Malik.
- 5. Shri Hilal Ahmad Beigh, Senior Assistant (Nazir) in the Court of Munsiff/JMIC, Sogam upon his promotion as Head Assistant is transferred and posted as Head

Assistant (Nazir) in the Court of Munsiff/JMIC, Bandipora vice Shri Fayaz ahmad Bhat.

- Ms. Masrat Jan, Senior Assistant (Civil Cleerk) in the Court of Chief Judicial Magistrate, Sopore upon her promotion as Head Assistant is transferred and posted as Head Assistant (Nazir) in the Court of Munsiff/JMIC, Sumbal vice Ms. Shazia Kawoosa.
- 7. Shri Ishtiaq Ahmad Mir, Senior Assistant (Criminal Clerk) in the Court of Pr. District & Sessions Judge, Budgam upon his promotion as Head Assistant is transferred and posted as Head Assistant (Nazir) in the Court of Chief Judicial Magistrate, Srinagar vice Shri Arshid Hussain Zehgir.
- Shri Shahnawaz Ahmad parray, Head Assistant (Nazir) in the Court of Munsiff/JMIC, D. H. Pora and Shri Bashir Ahmad Kumar Head Assistant (Nazir) in the Court of Munsiff/JMIC, Dooru shall swap their place of postings.
- Ms. Shazia Hameed Kawoosa, Head Assistant (Nazir) in the Court of Munsiff/JMIC, Sumbal is transferred and posted as such in the Court of Municipal Magistrate, Srinagar against the available vacancy.
- 10. Shri Basher Ahmad Bhat, Head Assistant (Accountant) in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as Head Assistant (Head Record Keeper) in the Court of Pr. District & Sessions Judge, Anantnag against the available vacancy.
- 11. Shri Fayaz ahmad Bhat, Head Assistant (Nazir) in the Court of Munsiff/JMIC, Bandipora, is transferred and posted as such in the Court of Passenger Tax Magistrate, Srinagar, against the available vacancy.
- 12. Shri Abdul Rafiah Khan, Head Assistant (Nazir) in the Court of Fast Track (Cases against women including rape cases) Kulgam, is transferred and posted as Head Assistant (Reader) in the Court of Chief Judicial Magistrate, Anantnag vice Shri Shuban Ji Pandita.
- 13. Shri Syed Mohd. Shah, Head Assistant (Nazir) in the Court of 3rd Addl. District & Sessions Judge, Srinagar is transferred and posted as Head Assistant (Reader) in the Court of Special mobile Magistrate, Budgam vice Shri Sami Ahmad Raja.
- 14. Shri Shafat Hussain Buchh, Head Assistant (Nazir) in the Court of Pr. District & Sessions Judge, kargil is transferred and posted as such in the Court of 3rd Addl. District & Sessions Judge, Srinagar vice Shri Syed Mohd Shah.
- 15. Shri Sami Ahmad Raja, Head Assistant (Reader) in the Court of Special Mobile Magistrate, Budgam is transferred and posted as Head Assistant (Head Record

Keeper) in the Court of Pr. District & Sessions Judge, Srinagar against the available vacancy.

- 16. Shri Shuban Ji Pandita, Head Assistant (Reader) in the Court of Chief Judicial Magistrate, Anantnag, presently attached with JKIAC, Jammu is transferred and posted as Head Assistant (Nazir) in the Court of Fast Track (Cases against women including rape cases) Kulgam vice Shri Rafiah Ahmad Khan. However, he shall remain attached with JKIAC, Jammu, till further order.
- 17. Shri Mohd Hassan, Head Assistant (Reader) in the Court of Special Mobile Magistrate, Kargil is transferred and posted as Head Assistant (Nazir) in the Court of Pr. District & Sessions Judge, Kargil vice Shri Shafat Hussain Buchh.
- 18. Shri Arshid Hussain Zehgir, Head Assistant (Nazir) in the Court of Chief Judicial Magistrate, Srinagar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Srinagar against the available vacancy.
- 19. Shri Javed Iqbal Malik, Head Assistant (Reader) in the Court of Special Mobile Magistrate, Baramulla is transferred and posted as Head Assistant (Accountant) in the Court of Pr. District & Sessions Judge, Srinagar vice Shri Bashir ahmad Bhat.
- 20. Shri Sajad Rasool Shah, Head Assistant (Nazir) in the Court of Munsiff/JMIC, Tangdhar is transferred and posted as such in the Court of Fast Track (POCSO Cases), Srinagar against the available vacancy.

Note:-

1. All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Aafter the completion of 10 days the transferres shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

(By Order of Hon'ble the Chief Justice).

(-Sd-) Principal Secretary to Hon'ble the Chief Justice

No.: 314-30/PSY-644 Dated: - 12-05-2023

Copy to the:

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar. for information.
- 4. Pr. District & Sessions Judge Srinagar/ Ganderbal/ Baramulla/ Kupwara/ Bandipora/ Budgam/Anantnag/Kulgam/Kargil for information & necessary action.
- 5. 3rd Addl. District & Sessions Judge, Srinagar
- 6. Addl. District & Sessions Judge (Fast Track) Budgam
- 7. Presiding Officer, Fast Track Court, Kulgam.
- 8. Presiding Officer Fast Track Court (POCSO Cases), Srinagar.
- 9. Chief Judicial Magistrate/ Sub Judge Srinagar/Bandipora/Pattan/Sopore/Anantnag
- 10. Municipal Magistrate, Srinagar.

- 11. Special Judge, Passanger Tax Magistrate, Srinagar.
- 12. Special Mobile Magistrate, Chandoosa/Bandipora/Budgam/Kargil/Baramulla
- 14. Munsiff/JMIC, Sogam/D. H. Pora/Dooru/Sumbal/Bandipora/Tangdhar.

......for information and necessary action.

- 14. CPC, e-Court, High Court of J&K Jammu for uploading the same in the High Court website.
- 15. Director Finance, High Court of J&K and Ladakh, Srinagar.
- 16. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
- 17. Order Book.

(Shah ji Bhat) **Assistant Registrar**